

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL No. 261 OF 2014 &
I.A. Nos. 429 & 430 of 2014**

Dated :14th November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**DB Power Ltd. ... Appellant(s)
Versus
Central Electricity Regulatory Commission ... Respondent(s)
& Ors.**

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Meghana Aggarwal
Counsel for the Respondent(s) : Mr. Kumar Harsh for
Ms. Suparna Srivastava Caveator
For R.4
Mr. G. Sreenivasan for KSEB

ORDER

Ms. Meghna Aggarwal, the learned counsel appearing for the Appellant seeks permission to withdraw this Appeal.

We have heard Mr. Kumar Harsh, the learned counsel appearing for the Caveator/R.4 also.

Accordingly, the permission is granted and the Appeal dismissed as withdrawn.

**(T. Munikrishnaiah)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**